

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(CA)/866/2019

NAME OF THE PETITIONER : Anita Kulangara Sachariah

NAME OF THE RESPONDENT(S) : Lexis Tooling Systems Pvt Ltd

UNDER SECTION : Sec 241-242 of CA, 2013

ORDER

Ld. Counsel Mr. Manoj Gopalakrishnan for the Petitioner. Ld. Counsel Ms. Jayalakshmi for the Respondents.

In this case, valuation is in progress.

List the Petition for hearing on **12.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk